GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2581 ANSWERED ON- 11/08/2023

NEW INITIATIVES FOR DOUBLING FARMERS' INCOME

2581 SHRI ANIL DESAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has rolled out new initiatives to benefit all the farmers of Maharashtra and elsewhere, if so, the details thereof;
- (b) the performance of the schemes implemented for doubling farmers' income, whether it has improved the quality of life of small and marginal farmers; and
- (c) the role of State Governments in implementing the new initiatives and schemes for the welfare of farmers along with the kind of assistance provided to the State Governments by Central Government?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government of India is implementing a comprehensive range of schemes and programmes for the welfare of farmers in the country. These schemes and programmes are being implemented in all states/UTs including Maharashtra and encompass entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops including horticulture, seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of crops from farmers at minimum support prices, digital agriculture etc. The government has substantially enhanced the budgetary allocation of Ministry of Agriculture and Farmers' Welfare from Rs. 27622.67 crore (BE) for the FY 2013-14 to Rs. 125035.79 coreore (BE) for the FY 2023-24. A brief of major schemes/initiatives launched by the Department of Agriculture and Farmers Welfare in recent years is given in the **Annexure**.

Agriculture being a State Subject, the State Governments take appropriate measures for development of agriculture in the State. However, Government of India supplements the efforts of States through appropriate policy measures and budgetary support and various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers.

As part of the 'Azadi ka Amrit Mahotsav', Indian Council of Agricultural Research (ICAR) has released a book, which contains compilation of success stories of 75,000 farmers out of innumerable successful farmers who have increased their income more than two times.

Annexure

Brief of major schemes/initiatives recently introduced by the Government for farmers' welfare

Sl	Scheme	Brief description
No.		
1.	Pradhan Mantri Kisan	PM-KISAN is a central sector scheme launched on 24th
	Samman Nidhi (PM-	February 2019 to supplement financial needs of land
	KISAN)	holding farmers, subject to exclusions. Under the scheme,
		financial benefit of Rs. 6000/- per year is transferred in
		three equal four-monthly installments into the bank
		accounts of farmers' families across the country, through
		Direct Benefit Transfer (DBT) mode. Till now,
		approximately Rs. 2.60 lakh crores have been transferred
		through Direct Benefit Transfer (DBT) to more than 11
		crores beneficiaries (Farmers) through various
		instalments.
2.	Pradhan Mantri Kisan Maan	In order to provide financial support and security to the
	Dhan Yojana (PM-KMY)	most vulnerable farmer families, Government launched
		Pradhan Mantri Kisan Maandhan Yojana w.e.f.
		12.09.2019 to provide pension benefits to small and
		marginal farmers. PM KMY is meant for Small and
		Marginal Farmers falling in the entry age between 18 to
		40 years having cultivable land up to 2 hectares The
		scheme seeks to provide Rs 3,000/- monthly pension to
		the Small and Marginal Farmers once they attain 60
		years of age. As of now total number of farmers enrolled
		under the scheme is 23.36 Lakhs.
3.	Pradhan Mantri Fasal Bima	PMFBY was launched in 2016 in order to provide a
	Yojana (PMFBY)	simple and affordable crop insurance product to ensure
		comprehensive risk cover for crops to farmers against
		all non-preventable natural risks from pre-sowing to

		post-harvest and to provide adequate claim amount. The
		scheme is demand driven and available for all farmers
		A total of 4,846.4 lakh farmer applications were insured
		under the scheme since 2016-17. Total Rs 140599.4
		crore has been paid as claim.
4.	Interest Subvention Scheme	The Interest Subvention Scheme (ISS) provides
	(ISS) & Kisan Credit Credit	concessional short term agri-loans to the farmers
	Card Saturation Drive	practicing crop husbandry and other allied activities like
		animal husbandry, dairying and fisheries. ISS is
		available to farmers availing short term crop loans upto
		Rs.3.00 lakh at an interest rate of 7% per annum for one
		year. Additional 3% subvention is also given to the
		farmers for prompt and timely repayment of loans thus
		reducing the effective rate of interest to 4% per annum.
		The benefit of ISS is also available for post-harvest
		loans against Negotiable Warehouse Receipts (NWRs)
		on crop loans for a further period of six months post-
		harvest to small and marginal farmers having Kisan
		Credit Cards (KCCs), on occurrence of natural
		calamities and severe natural calamities.
		Under KCC saturation drive announced in 2020, 420.69
		lakh new KCC applications have been sanctioned in the
		country.
5.	Formation and Promotion of	The Government of India has launched the Central
	10,000 Farmer Producer	Sector Scheme (CSS) for "Formation and Promotion of
	Organizations (FPOs)	10,000 Farmer Producer Organizations (FPOs)" in the
		year 2020. Formation & promotion of FPOs are to be
		done through Implementing Agencies (IAs), which
		further engage Cluster Based Business Organizations
		(CBBOs) to form & provide professional handholding
		support to FPOs for a period of 05 years including

		preparation and execution of business plan for the
		concerned FPOs for ensuring better marketing
		opportunities & market linkages on sustainable basis.
		As on 17.07.2023, total 6319 FPOs were registered
		under the scheme in the country.
6.	Agriculture Infrastructure	In order to address the existing infrastructure gaps and
	Fund (AIF)	mobilize investment in agriculture infrastructure, Rs 1
		lakh crore Agri Infra Fund was launched under
		Aatmanirbhar Bharat Abhiyan in 2020. The Agriculture
		Infrastructure Fund is a medium - long term debt
		financing facility for investment in viable projects for
		post-harvest management infrastructure and community
		farming assets through interest subvention and credit
		guarantee support.
		As on 31.07.2023, Rs. 26064 Crores have been
		sanctioned for 33369 projects under AIF, out of this total
		sanctioned amount scheme benefits are extended for an
		amount of Rs 21083 Crores. These sanctioned projects
		have mobilized an investment of Rs. 44208 crores in
		agriculture sector.
7.	National Mission on Edible	A new Centrally Sponsored Scheme namely, National
	Oil-Oil Palm (NMEO-OP)	Mission on Edible Oil (NMEO)-Oil Palm (NMEO-OP)
		has been launched by Government of India to promote oil
		palm cultivation for making the country Aatamnirbhar in
		edible oils with special focus on North-Eastern States and
		A&N Islands. The Mission will bring additional area of
		6.5 lakh ha under Oil Palm plantation with 3.28 lakh ha
		in north-eastern states and 3.22 in Rest of India in next 5
		years from 2021-22 to 2025-26.
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8.	National Beekeeping &	
••	Honey Mission (NBHM)	Keeping in view the importance of beekeeping, a new
		Central Sector Scheme entitled National Beekeeping &
		Honey Mission (NBHM) was launched in 2020 under
		Atma Nirbhar Bharat Abhiyan for its implementation in
		the field for overall promotion and development of
		scientific beekeeping & to achieve the goal of "Sweet
		Revolution".
9.	National Mission on Natural	Government is promoting Natural Farming since 2019-
	Farming (NMNF)	20 through a sub-scheme "Bhartiya Prakratik Krishi
		Paddhati – (BPKP)" under Paramparagat Krishi Vikas
		Yojna (PKVY). Under BPKP, 4.09 lakh ha area has been
		covered in 8 states
10.	Minimum Support Price (MSP)	The Govt. adopted the new MSP policy in 2018 based on recommendation of MS Swaminathan Commission. Government has increased the MSP for all mandated Kharif, Rabi and other commercial crops with a return of at least 50 per cent over all India weighted average cost of production from 2018-19. MSP for Paddy (common) has increased to Rs. 2183 per quintal in 2023-24 from Rs. 1310 per quintal in 2013-14. MSP for Wheat increased from Rs. 1400 per quintal in 2013-14 to Rs. 2125 per quintal in 2022-23.
11.	International Year of Millets	Since the declaration of the International Year of Millets (IYM) 2023 by the UNGA in 2021, Government has taken a proactive multi stakeholder engagement approach to achieve the aim of IYM 2023 and taking Indian millets globally. In order to investigate the gaps and challenges across the millets value chain and implementation of suitable solutions, 6 task forces were constituted. Also, 25 seed-hubs have been established to ensure availability of quality seed of latest improved varieties of Nutri cereals in the country. Millet missions have been launched across 8 states including Odisha, Tamil Nadu, Chhattisgarh, Assam, Karnataka, Madhya Pradesh, Maharashtra and Uttarakhand. More than 500 start-ups and 350 FPOs have been established and are operational in the millet ecosystem as of now.